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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH : JODHPUR

Date of order : 4.8.1998

O.A. No. 11/1997

Shri Gir Prasad Sharma, S/o. Shri Dharam Pal Sharma, aged about 44 years, resident of 1-D Swaroop Sagar Railway Colony, Udaipur, at present employed on the post of Senior Commercial Instructor at Zonal Training Centre, Udaipur, Western Railway.

... Applicant.

v e r s u s

1. Union of India through General Manager, Western Railway, Church Gate, Bombay.
2. Senior Divisional Commercial Manager, Western Railway, Kota Division, Kota.
3. Chairman, Railway Board, Rail Bhawan, New Delhi.
4. Shri Prabhu Lal (SC) H.B.C. through Station Manager, Sawai Madhopur. Western Railway.
5. Shri B.S. Gunawat (ST) H.B.C. through Station Superintendent, Chomanala, Distt. Jhalawar, Western Railway.
6. Shri Mahesh Kumar, B.B.C. through Station Manager, Agra Fort, Western Railway.
7. Shri Sunil Kulsherestha, H.B.C. through Station Manager, Agra Fort, Western Railway.
8. Shri Ravindra Pratap Singh, H.B.C. through Station Manager, Agra Fort, Western Railway.
9. Shri Subhash Chand Gupta (II) through Station Manager, Agra Fort, Western Railway.

... Respondents.

Mr. B. Khan, Counsel for the applicant.

Mr. S.S. Vyas, Counsel for the official respondents.

None present for the private respondents.

CORAM:

Honourable Mr. A.K. Misra, Judicial member.

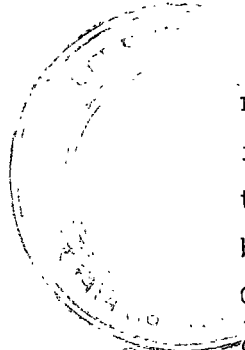
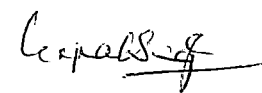
Honourable Mr. Gopal Singh, Administrative Member.

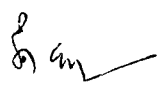
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O R D E R

(Per Hon'ble A.K. Misra)

The learned counsel for the applicant submits that the respondents have given the relief to the applicant as claimed in the O.A. In view of the relief granted to the applicant, the applicant does not want to press this O.A. In our opinion, by grant of relief by the respondents to the applicant, this O.A. has become infructuous. The O.A. is, therefore, disposed of as having become infructuous.



(GOPAL SINGH)
Adm. Member


(A.K. MISRA)
Judl. Member

cvr.